

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

STARRED QUESTION NO:444
ANSWERED ON:27.04.2005
VISIT OF PAKISTAN PRESIDENT TO INDIA
Gaikwad Shri Eknath Mahadeo;Mane Smt. Nivedita

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Pakistan President visited India recently;
- (b) if so, the issues discussed;
- (c) whether any bilateral agreements were signed on the occasion;
- (d) if so, the details thereof alongwith the gain likely to be accrued to India as a result of these agreements;
- (e) whether Pakistan has agreed to disband the terrorist camps functioning from its territory;
- (f) if so, the details thereof;
- (g) whether Pakistan Foreign Minister has again renewed the country's offer for withdrawal of Pakistani troops from Siachen;
- (h) if so, the details of the matter discussed thereon; and
- (i) the outcome thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

(a) to (i) A statement is placed on the Table of the House.

Statement as mentioned in reply to the Lok Sabha Question No. 444 for answer on 27.04.2005 regarding `VISIT OF PAKISTAN PRESIDENT TO INDIA`

(a) to (d): President of Pakistan, General Pervez Musharraf visited India from 16 to 18 April 2005. During the visit, Prime Minister Dr Manmohan Singh and President Musharraf, reviewed positively the progress in Pakistan-India relations, and took, inter-alia, the following decisions:

To pursue further measures to enhance interaction and cooperation across the LoC including agreed meeting points for divided families, trade, pilgrimages and cultural interaction;

To increase the frequency of the Srinagar- Muzaffarabad bus service and allow trucks to use this route to promote trade;

To operationalise additional routes including that between Poonch and Rawalakot;

Early start of the bus service between Amritsar and Lahore and to religious places such as Nankana Sahib;

To re-establish the Khokhrapar-Munnabao route by 1st January 2006;

To open the Consulates General of the two countries in Mumbai and Karachi respectively before the end of the current year;

To endorse the decisions taken on the schedule of meetings later in the year; the agreements to be worked upon through these meetings, and the measures to be taken to alleviate the situation of prisoners;

To convene discussions on the issues of Sir Creek and Siachen through the existing institutional mechanisms immediately, with a view to expeditiously finding mutually acceptable solutions to both issues;

The Ministers of Petroleum and Natural Gas to meet in May 2005 to explore cooperation in the sector including on the issue of pipelines;

To enhance economic and commercial cooperation to bring greater prosperity to the two nations and the region.

To reactivate the Joint Commission as early as possible.

The Joint Business Council to meet soon.

(e) to (f): In the Joint Statement made during the visit of President Musharraf on April 18, 2005, both countries reaffirmed the commitments made in the Joint Press Statement of January 6, 2004. Pakistan had, in the Joint Statement of January 6 2004 issued in Islamabad, stated, inter alia, that it would not permit any territory under Pakistan's control to be used to support terrorism in any manner.

(g): No, Sir.

(h) and (i): Does not apply.